GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2022 TO BE ANSWERED ON 09.03.2016

RAIL OVER BRIDGES

2022. SHRIMATI SUPRIYA SULE:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI SATAV RAJEEV:

SHRI ASHOK MAHADEORAO NETE:

SHRI DHANANJAY MAHADIK:

DR. SWAMI SAKSHIJI MAHARAJ:

SHRI CHANDRAKANT KHAIRE:

SHRI KRUPAL BALAJI TUMANE:

SHRI PRATAPRAO JADHAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of functional and under construction Rail Over Bridges (ROBs) in the country especially in Maharashtra and Uttar Pradesh, State-wise;
- (b) the number of accidents occurred due to non-availability of ROBs in the country especially in Maharashtra during the last three years and the current year along with the number of deaths/persons injured due to these accidents, State-wise;
- (c) the corrective steps taken/being taken by the Government to construct more over bridges in the country especially in the State of Maharashtra;
- (d) the details of the targets fixed for the completion of these projects; and
- (e) the details of proposals sent by the various State Governments especially Maharashtra during the last two years and the details of funds allocated for the same?

ANSWER

MINISTER OF STATE IN THE MINSTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2022 BY SHRIMATI SUPRIYA SULE, SHRI MOHITE PATIL VIJAYSINH SHANKARRAO, SHRI SATAV RAJEEV, SHRI ASHOK MAHADEORAO NETE, SHRI DHANANJAY MAHADIK, DR. SWAMI SAKSHIJI MAHARAJ, SHRI CHANDRAKANT KHAIRE, SHRI KRUPAL BALAJI TUMANE AND SHRI PRATAPRAO JADHAV TO BE ANSWERED IN LOK SABHA ON 09.03.2016 REGARDING RAIL OVER BRIDGES

(a): State-wise number of Road Over Bridges (ROBs) existing and under construction in the country (as on 01.04.2015) are as under:-

SN	States	Existing Road Over Bridges (ROBs)	Road Over Bridges (ROBs) Under construction
1.	Andhra Pradesh	151	70
2.	Assam	40	0
3.	Bihar	56	120
4.	Chandigarh	1	0
5.	Chattisgarh	41	18
6.	Delhi	42	3
7.	Goa	6	8
8.	Gujarat	126	107
9.	Haryana	65	55
10.	Himachal	14	0
11.	Jammu & Kashmir	34	0
12.	Jharkhand	89	37
13.	Karnataka	151	63
14.	Kerala	179	68
15.	Madhya Pradesh	108	67
16.	Maharashtra	294	75
17.	Nagaland	2	0
18.	Odisha	89	19
19.	Puducherry	0	6
20.	Punjab	110	42
21.	Rajasthan	106	82
22.	Tamil Nadu	228	138
23.	Telangana	80	35
24.	Tripura	5	0
25.	Uttar Pradesh	234	254
26.	Uttarakhand	6	10
27.	West Bengal	125	122
	Total	2382	1399

(b): Most of the accidents at level crossings occur due to negligence of road users. State-wise details of accidents at level crossings are not maintained. However, Zone-wise details of number of accidents occurred at level crossings and person died/injured during last three years (2012-2015) and current year (upto January, 2016) are as under:

Zone/ Railways	2012-13		2013-14		2014-15			2015-16 (up to January 2016)				
Kallways												
	No. of Accident	No. of person Died	No. of person injured	No. of Accident	No. of person Died	No. of person injured	No. of Accident	No. of person Died	No. of person injured	No. of Accident	No. of person Died	No. of person injured
Central	2	7	0	1	1	1	1	3	11	0	0	0
Eastern	0	0	0	0	0	0	0	0	0	1	1	1
East Central	3	6	19	5	13	14	7	37	16	1	1	0
East Coast	5	20	9	3	10	4	3	5	7	0	0	0
Northern	15	28	35	7	9	8	11	28	20	10	27	27
North Central	1	1	0	3	3	1	1	1	1	1	5	0
North Eastern	4	22	9	5	18	9	6	28	9	6	10	5
Northeast Frontier	3	8	1	3	5	53	0	0	0	1	1	1
North Western	8	18	18	12	22	15	8	14	11	7	9	4
Southern	5	11	4	1	1	0	2	4	2	0	0	0
South Central	3	4	5	1	4	6	2	20	18	0	0	0
South Eastern	3	3	2	4	7	3	2	5	1	2	4	6
South East Central	4	6	8	1	4	2	1	1	1	0	0	0
South Western	0	0	0	2	3	2	5	6	2	2	6	4
Western	2	7	0	2	2	0	6	8	5	1	1	0
West Central	0	0	0	1	2	0	1	1	2	0	0	0
Total	58	141	110	51	104	118	56	161	106	32	65	48

- (c) to (e): In order to expedite the construction of ROBs/RUBs, Ministry of Railways has taken following measures:
 - signed a Memorandum of Understanding (MOU) with Ministry of Road Transport and Highways(MORTH) to eliminate all level crossings on National Highway Corridors at their cost subject to availability of fund.
 - commissioned a web-based application with user-friendly features for online submission and approval of General Arrangement Drawing (GAD) of ROBs/RUBs of MORTH/NHAI within 60 days.
 - directed zonal railways to hold bimonthly meeting with State Government and other stakeholders to resolve the interface issues.

Funds for Road Safety Works (ROB/RUB/ Level Crossing) come from Central Road Fund (CRF) as a percentage of cess collected on Petrol and Diesel by Ministry of Finance. Due to limited availability of resources and huge throwforward (□31,700 crore) for already sanctioned work, progress and completion of the works depends upon the overall availability of funds for these works.

Proposals for construction of ROBs in lieu of Level Crossings (LCs) are normally received at various levels in zonal railways from State Government/other Statutory Authorities. After completing various formalities with State Government/Statutory Authorities, regarding the consent for sharing of cost and closure of LCs, proposals received for construction of ROBs in lieu of LCs are further processed for their inclusion in Railway Works Programme. Details of ROBs/RUBs sanctioned in State of Maharashtra and funds allotted in last two years are as under:

	Number of	ROBs/RUBs	State-wise Allocation of			
State	Sanc	tioned	Funds			
State			(□ in c	rores)		
	2014-15	2015-16	2014-15	2015-16		
Maharashtra	3	86	76.80	75.52		
